

National Green Tribunal  
Principal Bench  
Faridkot House, Copernicus Marg,  
New Delhi

NOTICE

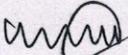
Clarification on procedure for e-filing

Without in any manner affecting the ongoing system of filing and dealing with the matters, and with a view to facilitate access to remedy before the National Green Tribunal ('NGT'), it is hereby clarified that any petition under the National Green Tribunal Act, 2010 can also be filed and received online on the NGT portal in the manner provided under the NGT (Practice and Procedure) Rules 2011 ('Rules') at the Principal Bench as well as concerned regional benches. Such e-filing need not be from the place where the seat of the bench is located and can be from any place at the convenience of the aggrieved party. The matter will be dealt with by the concerned bench as per the Rules.

Fee in terms of Rule 12 can be paid online with the Bharat Kosh and receipt annexed with the petition filed online. When a response or report is sought from any party, the same can also be filed online on the NGT portal.

Where hard copies are not filed, printing cost of Rs. 100 upto 25 pages will be payable. Thereafter for every additional 25 pages, additional Rs. 100 will be payable by way of online deposit in Bharat Kosh. Printing charges will not be payable where a report is sought by the NGT or is submitted by a committee appointed by the NGT.

It is further clarified that even where a party does not appear in person or through counsel, the NGT may proceed on merits.

  
18.09.19.  
Registrar General

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